

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

Item 39

IA No. 1249/22

In

**CP(IB) No.265/Chd/Pb/2021  
(Admitted)**

**Under Sections 94, 60(5), IBC 2016**

**In the matter of:-**

Bal Krishan, PG Swati Cast &  
Forge Pvt. Ltd.

...Petitioner

**Present:** Ms. Divya Sharma with Ms. Manveen Narang, Advocates for the  
petitioner and for the applicant in IA No. 1249/22.

**IA No. 1249/22**

The present application has been filed to place on record the report of the  
RP under Section 106 of the Code. This application is supported by an affidavit.  
The same is taken on record.

Learned counsel for the petitioner is directed to file a short note within one  
week. List the matter on 07.02.2023.

-sd-

**(Subrata Kumar Dash)  
Member (Technical)**

-sd-

**(Harnam Singh Thakur)  
Member (Judicial)**

January 16, 2023  
SM